

**FAST TRACK SESSIONS COURT, SEWREE, MUMBAI**  
**IN THE COURT OF HHJ SMT. S. J. GHARAT**  
**COURT 33 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 03-08-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>EVIDENCE</u></b>				
1	SESSIONS CASE	100573/2017	The State Mankhurd Police Station Vs Smt.Farida Saddam Shaikh	
2	SESSIONS CASE	100374/2018	The State of Wadala T.T. Police Station Vs Sammer Sunil Kamble and Other 05	z
3	SESSIONS CASE	1000467/2018	The State of Park Site Police Station Vs Samshuddin Habibullah Shaikh @ Babla and Other 1	PP
<b><u>CHARGE</u></b>				
4	SESSIONS CASE	100718/2017	The State of Shivaji Nagar Police Station Vs Jamal Rafiq Shaikh and 2 others	
<b><u>COMPLIANCE</u></b>				
5	SESSIONS CASE	100438/2017	GHATKOPER POLICE STATION Vs ISRAIL ISMAIL KHAN AND ORS.02	
6	SESSIONS CASE	100214/2018	The State of Shivaji Nagar Police Station Vs Mohamad Mubarak Mohd. Nasib Raeen and 1 Accud.	
7	SESSIONS CASE	100262/2018	The State of Shivaji Nagar Police Station Vs Mohd. Naeem Abdul Shakur Shaikh	
<b><u>N.B.W.(READY)</u></b>				
8	SESSIONS CASE	100470/2019	The State of Maharashtra - Shivaji Nagar Police Station Vs Saddam Saeed Khan	APP

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